

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:3301
ANSWERED ON:15.04.2010
IMPOSITION OF ANTI DUMPING DUTY ON IMPORT OF DRUGS
Muttamwar Shri Vilas Baburao

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether a number of Indian drug manufacturing companies have been closed owing to tremendous price competition by foreign companies, particularly from China and Mexico;
- (b) if so, whether the Government proposes to impose anti-dumping duty on import of drugs particularly on Penicillin used for manufacturing anti-biotic drugs;
- (c) if so, the details thereof;
- (d) whether the Drug Manufacturers Association has expressed its concern on the imposition of anti-dumping duty;
- (e) if so, the reasons therefor; and
- (f) the steps taken by the Government to ensure the availability of anti-biotic drugs in the market at reasonable prices ?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

- (a): It has come to the notice of the Government that due to cheap imports from China, some plants manufacturing Penicillin have been closed down.
- (b) & (c): M/s. Alembic and M/s. SPIC had applied to the Directorate General of Anti-Dumping and Allied Duties for imposing anti-dumping duty on imports of Penicillin G and 6 APA originating from China and Mexico.
- (d) & (e): Some Drug Manufacturing Associations have represented against the imposition of anti-dumping on imports of Penicillin G and 6 APA as it would have impact on the APIs.
- (f): The Department of Pharmaceuticals is actively monitoring the issue with the domestic pharmaceutical companies relating to cheap imports from China. In connection with imposing anti dumping duty of Penicillin G and 6-APA for imports from China and Mexico, the Department of Pharmaceuticals is at present consulting all the stake holders so that a view could be taken which would take into consideration the domestic bulk drug manufacturers as well as importers of these drugs, before it is sent to Department of Commerce so that the availability of antibiotics in the market at reasonable price is not affected.